

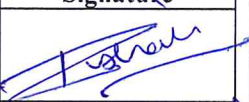

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

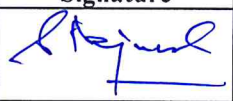
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.04.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.100/9/HDB/2018
NAME OF THE COMPANY	Rakvir Industries Ltd
NAME OF THE PETITIONER(S)	R.S. Cottmark (Inda) Pvt Ltd
NAME OF THE RESPONDENT(S)	Rakvir Industries Ltd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RISHABH GUPTA	Advocate	93000 - 64668 adv.rishabhgupta@gmail.com	
Lokesh Agarwal	PCS	970884002 lokeshagarwal05@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajagopalan	Advocate	9704772200 raja@legalwin.in	

ORDER

Learned counsel Mr.Rishabh Gupta and Mr.Lokesh Agarwal
PCS present for Petitioner.

Learned counsel Mr.S.Rajagopalan present for Respondent.

At request of both sides counsel.

List the matter on 09.05.2018


(MEMBER (Judicial))